GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3481 ANSWERED ON:12.02.2014 WASTE MANAGEMENT Bishnoi Shri Kuldeep;Chanabasappa Shri Udasi Shivkumar;Sule Supriya

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has any estimate about the Construction and Demolition (C&D) waste generated in the country annually;
- (b) if so, the details thereof;
- (c) whether the Government has any rules for disposal of C&D waste or standards for its reuse in construction;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken by the Government for reuse and management of huge quantity of C&D waste generated annually in the country, especially in Haryana?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a) to (e): There is no estimate of construction and demolition (C&D) waste generated in the country by the Ministry of Urban Development.

The Ministry has published a Manual on Municipal Solid Waste Management, 2000, which deals with various aspects of management of solid waste including construction and demolition waste. As per the Manual, retrievable items from C&D waste such as bricks, wood, metal, tiles etc. are recycled. CPWD also utilises such material, which is of good quality. However, no Rules or Standards have been specified to this effect by Ministry of Urban Development.

CPWD has intimated that C&D waste having no salvage value is disposed off at approved dumping sites as per municipal rules. The management of the waste generated fall under the jurisdiction of Municipal Authority of the area.